NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/60/2016

NAME OF THE PETITIONER(S)

: S. Pathmakumar & another

NAME OF THE RESPONDENT(S)

: Malabar Hotels Private Limited and 7 others

UNDER SECTION

: 397/398, 111

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A.VIJAYKUMAR

2. Kilampan)

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for S. HARI

Course tor Petitioner

ORDER

Counsel for petitioners called but absent. Shri A Vijaykumar, counsel for R1 and proposed R17 present. Shri G V Mohan Kumar, counsel for R7 present. Counsel for R1 stated that he has filed counter on behalf of R17. Counsel for R7 stated that counsel for petitioners had contacted him and requested for adjournment on his behalf. Time extended at request. The matter is posted for hearing of CA-2/2014. Put up on 17.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)